

अध्यक्ष महोदय : कोई आदमी है जो इन से बात कर सके।

This is utterly impossible. I allowed a discussion and still you are forcing me. It is impossible.

SHRI DHANIK LAL MANDAL: I am not forcing you, Sir.

अध्यक्ष महोदय : जब अतिक्रमण होता है, तब मुझे कष्ट होता है।

श्री रास बिलास पासवान : कभी-कभी मंत्री जी को भी डांट दिया कीजिए।

अध्यक्ष महोदय : मैं बिल्कुल डांट देता हूँ। मैं बिल्कुल डांट दूंगा।

REPORT OF SECOND PRESS COMMISSION VOLUMES I & II AND MEMORANDUM OF ACTION TAKEN ON THE REPORT.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commission of Inquiry Act, 1952:—

(1) Report of the Second Press Commission Volumes I & II.

(2) Memorandum of Action taken on the Report.

[Placed in Library. See No. LT-5644/82].

STATEMENT ON THE OCEAN POLICY.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS, OCEAN DEVELOPMENT AND THE DEPARTMENT OF NON-CONVENTIONAL ENERGY SOURCES IN THE MINISTRY OF ENERGY (SHRI C. P. N. SINGH): I beg to lay on the Table a statement (Hindi and English versions) on the 'Ocean Policy.'

[Placed in Library. See No. LT-5645/82].

REVIEW ON AND ANNUAL REPORT OF INDIAN OIL CORPORATION LTD. BOMBAY FOR 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1981-82.

(2) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1981-82 along with Audited Account and the comment of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5646/82].

REVIEW ON AND ANNUAL REPORT OF PRAGA TOOLS LTD. SECUNDERABAD FOR 1981-82, MISHRA DHATU NIGAM LTD. HYDERABAD FOR 1981-82, BHARAT EARTH MOVERS LTD. BANGALORE FOR 1981-82 AND BHARAT ELECTRONICS LTD. FOR 1981-82.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) A statement regarding Review by the Government on the working of the Praga Tools Limited, Secunderabad, for the year 1981-82.

(ii) Annual Report of the Praga Tools Limited, Secunderabad, for the year 1981-82 along with Audited Accounts and the comment of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5649/82].

(2) (i) A statement regarding Review by the Government on the work-